## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

d I LICATION NUMBER

PETITION NUMBER

: CP/713/IB/2017

NAME OF THE PETITIONER

: SIMPLEX INFRASTRUCTURE LTD

NAME OF THE RESPONDENT

: EAST COAST CONSTRUCTION & INDUSTRIES LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PJ. STI LANESH

THRIYAMBAK

- Tor Respect

For OC

## ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that time be granted for working out the settlement between the parties. At request, time is enlarged. Put up on 20.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk